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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP 199-A/2016 with TP No. 199/397-398/NCLT/AHM/2016
CA. 112/2013 with C.P. No. 198/397-398/NCLT/AHM/2007

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018

Name of the Company: Jagran Prakashan Ltd.
V/s.
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Poonam Mathur Trisha Baxi 2. for Singhi & Co.	Advocate "	Reg. No. 586	} Trisha
MR. KOSTUBH DEVNANI	Advocate	Petitioner	Kostubh
Mr. Rohan Shah	Advocate	Resp. No. 2	Rohan

ORDER

Learned Advocate Mr. Kostubh Devnani present for Petitioner. Learned Advocate Mr. Rohan Shah present for Respondent no. 2. None present for Respondent no. 3. Learned Advocate Ms. Trisha Baxi present for Respondents no. 5 and 6. None present for Respondent no. 7.

This matter was partly heard by single bench of Hon'ble Sri Bikki Raveendra Babu, Member (J) since he is transferred list the matter for fresh hearing in the regular bench.

List the matter on 21.03.2018 for final hearing.

Manorama
MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 27th day of February, 2018.